

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 49

CA 26/2024 IA 130/2023 CONT.A. /6/2023

In
CP/132(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **29.04.2024**

NAME OF THE PARTIES: NIRAJ ISHWAR THAKKAR V/s PRECISION
 RUBBER INDUSTRIES PRIVATE LIMITED

Section 241(1), 242(4) & 244 OF THE COMPANIES ACT, 2013

ORDER

1. Mr. Soli Cooper, Ld. Sr. Counsel a/w Mr. Yohaam Cooper and Mr. Sharad Bansal and Mr. Tejas Karia and Mr. Varun Pathak, Ld. Counsel for the Petitioner present. Mr. G.R. Joshi a/w Mr. Farhad Vakil, Ld. Counsel for Respondent No. 2 to 6 present.
2. Part arguments heard.
3. List this matter for further hearing on 26.06.2024.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)
/NP/

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)